

The Minister of Petroleum and Chemicals (Shri Humayun Kabir): (a) and (b), Trial production began on 22-7-64 and continued till 12-8-64. During trials, production is not continuous and the operation of the Atmospheric Vacuum Unit was suspended as the Coking Unit, which is intended to process the reduced crude, has not yet been commissioned.

Teaching of Punjabi in Delhi

1152. **Shri G. S. Musafir:** Will the Minister of Education be pleased to refer to the reply given to Unstarred Question No. 676 on the 21st August, 1963 and state:

(a) whether it is a fact that more than twelve parents of the students of Government Boys Higher Secondary School, Basai Darapur, New Delhi-15 filled their applications giving their consent in writing permitting their wards to offer Punjabi as one of the subjects in Class IX before the 14th of May, 1964;

(b) whether it is also a fact that the students concerned had purchased Punjabi books;

(c) whether any arrangement has been made for the teaching of Punjabi in the above school and the subject adjusted in the time-table; and

(d) if not, the reasons therefor?

The Minister of Education (Shri M. C. Chagla): (a) Yes, Sir.

(b) No, Sir, not to the knowledge of the Government.

(c) and (d). Arrangements for teaching of Punjabi in classes VI to VIII already exist. For introducing Punjabi in Class IX, prior permission of the Central Board of Secondary Education is necessary and the school authorities have already applied for it. Arrangements will be made on receipt of the Board's permission.

Physical Education Colleges

1153. **Shri E. Madhusudan Rao:** Will the Minister of Education be pleased to state:

(a) whether it is a fact that Government propose to start some more physical education colleges in the country on the lines of Lakshmbai College of Physical Education; and

(b) if so, the details thereof?

The Deputy Minister in the Ministry of Education (Shri Bhakt Darshan):

(a) No, Sir.

(b) Does not arise.

Industrial Management Pool

1154. **Shri Ramanathan Chettiar:** Will the Minister of Home Affairs be pleased to state:

(a) the broad outline of the policy laid down for the allocation of officers of the Industrial Management Pool to various public undertakings under the Central Government;

(b) whether any period of stay for an officer in any one Undertaking has been fixed and if so, what;

(c) the number of such officers working in one Undertaking since their appointment; and

(d) the number of such officers continuously working in various undertakings whose Head Offices are located in the capital and names of those Undertakings?

The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra): (a) The allocation of officers of the Industrial Management Pool, selected by the U.P.S.C., was made by the I.M.P. Advisory Board on the recommendations of the participating ministries, taking into account the requirements of the posts and the qualifications and experience of the officer.

(b) No such period has been fixed.

(c) 92.

(d) 24. Following are the undertakings whose Head Offices are located in Delhi/New Delhi.

- (1) National Industrial Development Corporation Ltd.
- (2) National Small Industries Corporation Ltd.
- (3) Hindustan Insecticides Ltd.
- (4) State Trading Corporation of India Ltd.
- (5) Indian Refineries Ltd.
- (6) Indian Air Lines Corporation.
- (7) Fertilizer Corporation of India.
- (8) Minerals & Metals Trading Corporation.

Western Zonal Council Meeting

1155. { Shri Kajrolkar:
Shri Jashvant Mehta:

Will the Minister of Home Affairs be pleased to state the decisions arrived at in Western Zonal Council meeting held in August, 1964 regarding the merger of Goa with Maharashtra and other important items like food supply?

The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra): A copy of the proceedings embodying the decisions taken by the Council will be placed in the Parliament Library as soon as they are finalised. The question of merger of Goa with Maharashtra was not discussed at the meeting.

Reservation for Scheduled Castes

1156. **Shri Kajrolkar:** Will the Minister of Home Affairs be pleased to state:

(a) whether Government of India have issued orders that there will be no reservation in appointments by promotion to Scheduled Castes for all categories of posts on the basis of seniority subject to fitness; and

(b) if so, the reason therefor?

The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra): (a) Yes, Sir.

(b) The problem of adequate representation of the backward class of citizens has to be fairly and objectively considered and an attempt made to strike a balance between the claims of backward classes and the claims of other employees and also keeping in view the important consideration of the efficiency of administration.

Scientific Collaboration with U.A.R.

1157. { Shri Ravindra Varma:
Shrimati Renuka Barkataki:
Shri Surendra Pal Singh:
Shri R. Barua:
Shri Ram Harkh Yadav:

Will the Minister of Education be pleased to state:

(a) whether the Central Government have entered into a new agreement with the Government of U.A.R. on scientific and technical collaboration between the two countries; and

(b) if so, the main features of the agreement?

The Minister of Education (Shri M. C. Chagla): (a) Yes, Sir.

(b) A statement is laid on the Tables of the House. [Placed in Library. See No. LT-3219/64].

UNESCO'S International Conference on Youth

1158. { Shri Ravindra Varma:
Shrimati Renuka Barkataki:
Shri Vasudevan Nair:
Shri Warior:
Dr. Ranen Sen:
Shri S. M. Banerjee:
Shri Morarka:

Will the Minister of Education be pleased to state:

(a) whether the Government of India or the Indian National Commission for Cooperation with UNESCO was re-